

the proceedings of the Lok Sabha relating to the State Bank of Hyderabad Act in which it was explained why the State Bank of Hyderabad was for the time being to be retained as a separate entity. No occasion has yet arisen for the Government to consider the question of merging the State Bank of Hyderabad into the State Bank of India.

#### Partition Debt

30. { **Shri Krishnacharya Joshi:**  
**Shri Ramachandra Reddi:**

Will the Minister of Finance be pleased to state:

(a) what steps Government have taken during 1956-57 so far to realise the partition debt from Pakistan; and

(b) whether any instalment has been paid by Pakistan Government?

**The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari):**

(a) and (b). The Pakistan Government has not so far paid any instalment of its Partition Debt to India. This question along with other outstanding financial issues was discussed at the Indo-Pakistan Financial Conference held here at Secretariat level in May 1956. The official talks were only exploratory; the outstanding issues will now be discussed at a future meeting of the Finance Ministers of the two countries, which has not been fixed so far.

#### Zonal Councils

31. **Shri Krishnacharya Joshi:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1413 on the 20th December, 1956, and state:

(a) when the inaugural meetings of the Zonal Councils will be held; and

(b) the subjects if any to be discussed in the meetings?

**The Minister in the Ministry of Home Affairs (Shri Datar):** (a) The inaugural meetings of the Zonal Councils will be held soon after the new Ministries in the States assume office.

(b) The subjects to be discussed will include certain matters of procedural character such as the rules of business and items which may be suggested by the State Governments concerned.

भारतीय जल, वायु और सैन्य बल संस्थापनों का विदेशी प्रमुख व्यक्तियों द्वारा निरीक्षण

३२. श्री कृष्णाचार्य जोशी : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि १९५६-५७ में विदेशों के कितने प्रमुख व्यक्तियों ने हमारे जल, वायु और सैन्य बल संस्थापनों का निरीक्षण किया?

रक्षा संगठन मंत्री (श्री त्यागी) : १९५६-५७ में सात विदेशी प्रमुख व्यक्तियों और तीन प्रतिनिधि मण्डलों ने प्रतिरक्षा संस्थापनों का निरीक्षण किया ।

#### International Salesmanship and Advertising

33. **Shri Krishnacharya Joshi:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that Government have taken steps to impart education in International Salesmanship and Advertising; and

(b) if so, what are they?

**The Deputy Minister of Education Dr. K. L. Shrimall):** (a) No, Sir.

(b) Does not arise.

#### Lok Sahayak Sena

34. **Shri Krishnacharya Joshi:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 1231 on the 20th December, 1956, and state:

(a) how many persons have so far been given elementary Military training to serve in the Lok Sahayak Sena during 1956-57; and

(b) whether people in the border areas have been given any special training in this connection?

**The Minister of Defence Organisation (Shri Tyagi):** (a) 83,103 persons have been given training in the Lok Sahayak Sena during the period 1st April, 1956 to the 28th February, 1957.

(b) Yes. In the syllabus of the border camps greater emphasis is given to field engineering subjects.

#### **Anti-Aircraft Measures and Coastal Defence**

**35. Shri Krishnacharya Joshi:** Will the Minister of Defence be pleased to state:

(a) what steps Government have taken recently to strengthen anti-aircraft measures and coastal defence;

(b) whether this work has been entrusted to the Territorial Army; and

(c) how many training centres for anti-aircraft are functioning at present?

**The Minister of Defence Organisation (Shri Tyagi):** (a) It is not in the public interest to give this information.

(b) A part of this responsibility rests with the Territorial Army.

(c) There is no special centre for imparting training in anti-aircraft defence. Regular army personnel are trained at the Artillery Centre and School and T.A. personnel are trained at the headquarters of each unit or in special camps.

#### **Defence Production**

**36. Shri Krishnacharya Joshi:** Will the Minister of Defence be pleased to state:

(a) what steps did Government take to increase the defence production during 1956-57; and

(b) whether defence material is still being imported from foreign countries?

**The Minister of Defence Organisation (Shri Tyagi):** (a) The following general steps were taken:—

(i) indigenous manufacture of a number of new types of equipment was established;

(ii) development of new designs of arms and ammunition was undertaken and existing designs modified to enable use of indigenous materials; and

(iii) two major projects for defence production were progressed to the stage of finalisation.

In addition, the Defence Production Board which was set up towards the end of 1955, started functioning. Its activities were directed towards the solution of procedural and other difficulties which retard production. Bharat Electronics Ltd. went into part production and the scope of production in Hindustan Aircraft Ltd. was expanded.

(b) Yes.

#### **Survey Vessel**

**37. Shri Krishnacharya Joshi:** Will the Minister of Defence be pleased to state whether the Hindustan Shipyard Limited have completed the construction of a survey vessel?

**The Minister of Defence Organisation (Shri Mahavir Tyagi):** No, Sir.

#### **Steel Plants**

**38. Shri T. B. Vittal Rao:** Will the Minister of Iron and Steel be pleased to state the value of plant and machinery imported so far in respect of each of the three steel plants at Rourkela, Bhilai and Durgapur?

**The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari):** The value of land and machinery imported upto the end of February, 1957:

Rourkela Project — Rs. 37 lakhs.

Bhilai Project — Rs. 389 lakhs.

Durgapur Project — Rs. 45 lakhs.